

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 14
(IB)-151/ND/2020**

Under Section: 7 of IBC.

In the matter of:

Rajesh Shroff

...Applicant

Vs.

IREO Grace Realtech Pvt. Ltd.

...Respondent

Order delivered on 08.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Suraj Singh, Adv.
Mr. Bharat Singh, Adv.

For the Respondent :

ORDER

Learned counsel for the applicant seeks time to comply with the provisions of the ordinance dated 28th December 2019. Learned counsel for the Corporate Debtor is directed to supply the list of allottees of the project concerned to the learned counsel for the applicant within five days. List on 28.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Vaishali